

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-69/2004/6851/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the <sup>th</sup> 28 July, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. JKD/2023/4124 Dated 27.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, to and from Silchar Airport, from the morning of 28.07.2023 till the morning of 31.07.2023**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-69/2004/6852/A, dated 28/07/23**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**